

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO- †*344
TO BE ANSWERED ON- 28/03/2022

SCHEMES FOR TRIBAL PEOPLE IN RURAL AREAS

†*344. SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the various schemes being implemented across the country by the Government especially for the development of tribal people in rural areas, State/UT-wise particularly in Rajasthan along with the achievements made in this regard;
- (b) the amount allocated/ released/ utilised during each of the last three years Scheme/State-wise; and
- (c) whether the Government has taken any new initiative to make tribal people self-reliant and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (c): A statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. †*344 for answer on 28.03.2022

(a) to (b): Ministry of Tribal Affairs is implementing various schemes/programmes for socio-economic development and welfare of the Scheduled Tribes in the country. Details of the schemes/programmes implemented by the Ministry are given at **Annexure- I**.

Besides Ministry of Tribal Affairs, 40 Central Ministries / Departments have been obligated by NITI Aayog for earmarking in the range of 4.3 to 17.5 percent of their total Scheme allocation every year as Tribal Sub Plan (TSP)/Scheduled Tribe Component (STC) funds for tribal development. TSP funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of Scheduled Tribes in the country.

The year-wise and State-wise details of funds released/utilised and achievements/beneficiaries under some major Schemes of Ministry of Tribal Affairs during last three years are given at **Annexure II**.

(c): Government has approved the scheme ‘Pradhan Mantri Janjatiya Vikas Mission (PMJVM)’ with a total financial outlay of Rs. 1612.27 crore for implementation during the financial years 2021-22 to 2025-26. PMJVM has been redesigned through merger and extension of two existing schemes for promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products / Produce”. Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme. PMJVM envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / Non-Timber Forest Products (NTFPs) / Non-farm enterprises. The Mission seeks to support the theme of “Vocal for Local by Tribal”.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs is an apex organisation set up exclusively for economic development of Scheduled Tribes. The Corporation provides financial assistance for income generation activities and marketing support assistance for economic upliftment of Scheduled Tribes all over the country under the following schemes:

- Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy / promoter contribution / margin money.
- Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes women. Under the scheme, NSTFDC, provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.
- Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹ 5 Lakh per Self Help Group (SHG).

- Adivasi Shiksha Rrinn Yojana (ASRY): This is an education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.

Further, Ministry of Tribal Affairs provides funds to the State Governments based on their proposals to make tribal people self-reliant by undertaking various livelihood activities including agriculture, horticulture, animal husbandry, fisheries and other non-farm-based livelihood activities etc. under the schemes/programmes 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' and 'Grants under Article 275(1) of the Constitution'.

Annexure I referred to in reply to part (a) to (b) of the Lok Sabha Starred Question No. †*344 for 28.03.2022 by SHRI ARJUN LAL MEENA regarding “SCHEMES FOR TRIBAL PEOPLE IN RURAL AREAS”

Brief details of Schemes/Programmes being implemented by the Ministry of Tribal Affairs in the country:

(i) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

(ii) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential Schools (EMRSs) were introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. In the Union Budget of 2018-19, Government announced that every block with more than 50% ST population and at least 20,000 ST persons will be eligible to have an Eklavya Model Residential School. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development.

(iii) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, etc.

(iv) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(v) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(vi) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

(vii) National Fellowship & Scholarship for Higher Education of ST students:

(a) National Scholarship– (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 246 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(b) National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

(viii) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)/Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY): Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants is provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure. The Scheme has been revamped as Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY).

The Ministry has analysed Mission Antyodaya data collated by Ministry of Rural Development and has identified 36,428 villages with 50% ST population and 500 STs to be covered under PMAAGY. Relevant schemes of different Central Ministries have been identified based on Tribal Sub Plan allocation. States would also be encouraged to supplement with State TSP funds, District Mineral Funds (DMF) and Finance Commission grants. For PMAAGY, 20.38 lakh per village as 'Gap-filling' for approved activities including administrative expenses will be provided by the Ministry.

(ix) Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States and UT of Andaman & Nicobar Islands for activities like education, housing, land distribution, land development, agri cultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

(x) Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM): Ministry of Tribal Affairs has been implementing a Scheme 'Mechanism for Marketing of Minor Forest Produce through Minimum Support Price and Development of Value Chain for MFP (MSP for MFP)' through Tribal Co-operative Marketing Development Federation (TRIFED), since 2011 with the objective of providing safety net to ST MFP gatherers.

Ministry is implementing another scheme 'Institutional Support for Development and Marketing of Tribal Products' with 100 % grant to TRIFED and State Forest Development Corporations (SDCs) for development and marketing of tribal products.

PMJVM has been conceptualized with the merger of the above two Schemes i.e. ‘MSP for MFP’ and ‘Institutional Support for Development and Marketing of Tribal Products’. PMJVM seeks to achieve livelihood driven tribal development through quality input, technology, credit and better marketing access etc. in the next five years.

(xi) Monitoring, Evaluation, Survey and Social Audit (MESSA): The Ministry is responsible for monitoring of Central and State Schedule Tribe Component as per framework and mechanism designed by NITI Aayog. Ministry has initiated end to end digitization of data bases of various schemes and has developed scheme specific portals. Still there is scope for strengthening the monitoring and evaluation framework through digital and physical verification of the projects. Ministry is revamping the scheme with the establishment of a Central PMU to monitor the scheme and non-scheme initiatives of the ministry, which will coordinate with State level PMUs.

(xii) Support to National/State Scheduled Tribes Finance and Development Corporation (NSTFDC) / Venture Capital Fund for Scheduled Tribes (VCF – ST): NSTFDC was started by the Ministry in 2001 to extend financial assistance at concessional rates to Scheduled Tribes Individuals / Self Help Groups, Co-operative society for undertaking income generation activities. The authorized share capital of NSTFDC stands at Rs 750.00 crore, which has already been provided completely by Government. Now, the Scheme of ‘VCF-ST’ has been conceptualized by the Ministry with a corpus fund of Rs 50.00 crore for a period of five years during 2021-26 for promoting entrepreneurship/start-up projects by ST youth. It is proposed that guidelines similar to the scheme of ‘Venture Capital for Scheduled Castes and Backward Classes’ be adopted for the scheme.

(xiii) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn’t exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI’s to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of APEX Committee. TRIs prepare proposal and detailed action plan for the year along with budgetary requirement and submit it to the Ministry through State Tribal Welfare Department. Within the set of TRIs, there are cultural museum, library, training centre, research wing etc.

(xiv) Tribal Festivals, Research Information and Mass Education : Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness are given attention to which includes organization of Tribal Craft & Food Festivals, Sports, Music, Dance & Photo Competitions, Science, Art & Craft Expos, Workshops, Seminars, Production of documentary films by the Ministry & States, Bringing out Publications thereby highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other advertisements etc. at regular intervals. With a view to fill the gap of research studies on tribal issues, MoTA recognizes renowned NGOs, Research Institutes, Universities where expertise exist and which have already made a mark by carrying out pioneering research in the field of tribal cultures as Centre of Excellences (CoEs). It is envisaged that CoEs should play an important role in building knowledge bank to complement dedicated Activities of the Ministry.

Annexure II

Annexure II referred to in reply to part (a) to (b) of the Lok Sabha Starred Question No. †*344 for 28.03.2022 by SHRI ARJUN LAL MEENA regarding “SCHEMES FOR TRIBAL PEOPLE IN RURAL AREAS”

Funds released under the scheme ‘SCA to TSS ‘during last three years

(Rs. in Lakh)

S.No.	State/UT	2018-19	2019-20	2020-21
1	Andhra Pradesh	5617.39	12470.50	4954.96
2	Arunachal Pradesh	2211.83	9224.29	7015.50
3	Assam	0.00	2710.08	4578.76
4	Bihar	0.00	0.00	994.00
5	Chhattisgarh	10342.65	9415.53	8769.06
6	Goa	352.31	0.00	724.26
7	Gujarat	11765.38	8975.55	10786.40
8	Himachal Pradesh	3628.00	2394.18	1367.00
9	Jammu & Kashmir	3749.80	4509.00	0.00
10	Jharkhand	8564.52	6201.49	7049.64
11	Karnataka	5347.76	7434.00	0.00
12	Kerala	335.00	0.00	459.15
13	Madhya Pradesh	16968.97	13415.25	0.00
14	Maharashtra	13802.57	11929.09	0.00
15	Manipur	5442.48	1434.02	0.00
16	Meghalaya	2739.20	3788.00	328.25
17	Mizoram	1220.00	3140.00	1236.22
18	Nagaland	3225.00	2951.12	2846.14
19	Odisha	17553.22	8691.18	9010.42
20	Rajasthan	10327.93	11461.41	8662.66
21	Tamil Nadu	315.00	450.56	377.47
22	Telangana	2850.32	5361.29	4191.00
23	Tripura	1294.38	1362.97	1173.30
24	Uttarakhand	1012.88	600.00	757.80
25	Uttar Pradesh	0.00	779.91	508.83
26	West Bengal	5833.41	5862.58	3746.00

Funds released and utilisation reported by the State Governments under ‘Grants under Article 275(1) of the Constitution’ during last three years

(Rs. in lakh)

S.N.	States	2018-19		2019-20		2020-21	
		Total Release	Utilization reported	Total Release	Utilization reported	Total Release	Utilization reported
1.	Andhra Pradesh	6390.77	6390.77	8942.43	8942.43	2055.55	0.00
2.	Arunachal Pradesh	12170.52	12170.520	13202.25	13202.25	6014.00	450.00
3.	Assam	3916.32	3916.32	10802.85	8927.80	4592.37	1199.987
4.	Chhattisgarh	11352.92	11352.92	22500.77	22500.77	9976.24	9976.24
5.	Goa	345.66	345.66	0.00	0.00	0.00	0.00
6.	Gujarat	11648.20	11240.2	16833.88	14963.88	5940.04	4084.57
7.	Himachal Pradesh	3378.16	3378.16	5314.70	5314.70	1161.00	1276.00
8.	Jammu & Kashmir	2051.79	721.954	5410.00	0.00	0.00	0.00
9.	Jharkhand	7354.30	7354.3	11166.77	11166.77	10278.00	10278.00
10.	Karnataka	5220.61	5220.610	10435.46	10435.46	3305.68	1255.68
11.	Kerala	472.28	244.45	633.29	633.29	0.00	0.00
12.	Madhya Pradesh	24635.30	19849.08	44938.92	37934.47	4279.78	3383.81
13.	Maharashtra	17015.91	7467.08	23136.70	6980.73	4573.16	0.00
14.	Manipur	5367.645	4995	6151.91	4651.91	0.00	0.00
15.	Meghalaya	5129.79	4993.81	4799.53	3378.93	492.71	149.21
16.	Mizoram	3507.71	3507.71	6598.83	6598.83	1909.71	1474.71
17.	Nagaland	9194.485	9194.485	6802.11	6525.58	1717.38	858.69
18.	Odisha	21449.15	21449.15	15110.66	14426.71	6304.62	4012.24
19.	Rajasthan	13769.23	13769.23	15586.19	15085.54	9166.00	1539.00
20.	Sikkim	355.34	355.34	3175.35	3175.35	516.00	220.00
21.	Tamil Nadu	773.57	601.83	6356.07	3231.63	0.00	0.00
22.	Telangana	3248.89	3248.89	9973.28	9973.28	2517.00	2517.00
23.	Tripura	2006.73	1594.24	2952.63	2664.54	201.74	0.00
24.	Uttar Pradesh	252.43	252.43	2760.71	2760.710	927.426	388.91
25.	Uttarakhand	1255.265	1172.155	428.37	428.37	0.00	0.00
26.	West Bengal	9235.725	9235.725	12127.17	7960.00	4041.14	0.00

It is to be noted that upto 2019-20, release figures also include the amount of fund released for EMRS. However, from 2020-21 onwards, due to separate budget allocation for EMRS, an amount of Rs. 1200.00 Crore was released to NESTS, an autonomous body under this Ministry, for its onward transmission to concerned States and Construction agencies.

Fund released under the Scheme 'Grant-in-Aid to Voluntary Organizations Working for Welfare of STs during last three years (in Rs)

State/UT	2018-19		2019-20		2020-21	
	Education Sector	Health Sector	Education Sector	Health Sector	Education Sector	Health Sector
Andhra Pradesh	9956434	2919920	4979433	5177785	1221283	3804797
Arunachal Pradesh	40667502	8043842	15662535	19933152	12375556	14808741
Assam	10684700	8192252	1405983	4807422	2340816	1720830
Chhattisgarh	17482240	-	15948615	-	4189137	711209
Delhi	540869	-	-	-	1316151	-
Gujarat	17048209	6963313	12533244	5354856	4252127	7846220
Himachal Pradesh	28015712	-	17953743	-	22425259	-
Jammu and Kashmir	1968822	-	1587901	-	4639377	-
Jharkhand	93725822	52803688	56615083	50899554	12448475	37688507
Karnataka	25277497	21494382	16017371	9480098	3758208	7892836
Kerala	5473467	2256625	-	-	2884500	9197983
Ladakh	-	-	-	-	-	-
Madhya Pradesh	94196926	-	49199977	-	22388570	-
Maharashtra	56691939	-	62859152	-	40257292	-
Manipur	19204931	1413900	31683604	1413900	24506073	3586275
Meghalaya	77190175	5288205	138754746	6592907	79359500	5141093
Mizoram	7941076	1432180	2680047	2031481	-	6963997
Nagaland	1803888	-	-	-	-	-
Odisha	311188710	12452848	286782893	7214677	152394090	1287804
Rajasthan	29419245	-	17184495	-	18979922	-
Sikkim	8501627	-	3046526	-	946123	-
Tamil Nadu	11680039	21232954	6235422	22673330	2604255	9098778
Telangana	5363885	-	1096770	-	5481754	-
Tripura	5771765	-	4656113	-	3354479	-
Uttar Pradesh	-	-	-	-	11222937	-
Uttarakhand	13381104	-	851220	706950	4147512	706950
West Bengal	61207404	19359147	54328698	10154491	35068283	11982301

**State wise funds released and utilized under the Scheme of 'Development of PVTGs',
during last three years**

(Rs. in lakh)

S.No	State/UT	2018-19		2019-20		2020-21	
		Released	Utilized	Released	Utilized	Released	Utilized
1.	Andhra Pradesh	1837.00	1837.00	3713.43	3713.43	1245.51	258.60
2.	Chhattisgarh	1051.50	1051.50	1311.35	1311.35	989.32	989.32
3.	Gujarat	604.00	604.00	429.05	429.05	552.20	552.20
4.	Jharkhand	3295.79	3295.79	847.00	847.00	1777.29	1777.29
5.	Karnataka	460.00	460.00	1933.01	1933.01	438.46	197.96
6.	Kerala	0.00	0.00	0.00	0.00	88.00	0.00
7.	Madhya Pradesh	7998.09	5642.08	8064.89	6158.10	2188.11	0.00
8.	Maharashtra	1230.26	1230.26	2510.00	402.68	1411.66	0.00
9.	Manipur	1157.55	276.53	0.00	0.00	0.00	0.00
10.	Odisha	3626.00	3626.00	976.38	976.38	1202.00	1202.00
11.	Rajasthan	1008.00	1008.00	968.10	968.10	968.00	914.24
12.	Tamil Nadu	0.00	0.00	819.48	390.58	551.08	175.25
13.	Telangana	533.00	533.00	538.50	538.50	1460.50	1460.50
14.	Tripura	789.53	789.53	1960.82	1765.73	231.43	227.43
15.	Uttarakhand	565.86	565.86	489.53	23.10	295.00	0.00
16.	Uttar Pradesh	0.00	0.00	0.00	0.00	82.04	0.00
17.	West Bengal	843.42	843.42	437.47	437.47	519.40	519.40

**State-wise funds released and utilized under the scheme 'Pre-Matric Scholarship'
during last three years**

(Rs in Lakhs)

Sl. No	State/ UT	2018-19		2019-20		2020-21	
		Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized
1.	Andaman & Nicobar Islands	5	5	5.62	5.62	12.33	12.33
2.	Andhra Pradesh	1210.81	1210.81	736.32	736.32	1433.81	1433.81
3.	Assam	0	0	0	0	17.27	17.27
4.	Bihar	0	0	7131.47	0	0	0
5.	Chhattisgarh	4755.63	4755.63	4796.94	4796.94	3541.54	3541.54
6.	Dadar & Nagar Haveli and Daman & Diu	20	20	44.38	44.38	234	102.87
7.	Goa	80.83	80.83	80.56	80.56	41.35	0
8.	Gujarat	4482.31	4482.31	5248.34	5248.34	2198.84	2198.84
9.	Himachal Pradesh	38.91	38.91	83.92	83.92	91.87	0
10.	Jharkhand	2345.92	2345.92	1514.49	1514.49	0	0
11.	Karnataka	1256.31	1256.31	1846.92	1846.92	0	0
12.	Kerala	308.73	308.73	287.31	287.31	116.56	116.56
13.	Ladakh	0	0	0	0	42.27	42.27
14.	Madhya Pradesh	5884.33	5884.33	7698.9	7698.9	5429.34	5429.34
15.	Manipur	773	773	443.33	72.81	0	0
16.	Mizoram	319.79	319.79	702.21	702.21	167.86	167.86
17.	Nagaland	0	0	0	0	60.75	0
18.	Odisha	6665.88	6665.88	6157.65	6157.65	6944.96	6944.96
19.	Puducherry	0	0	0	0	1.63	0
20.	Rajasthan	1716.12	1716.12	5346.97	5346.97	3126.9	3126.9
21.	Sikkim	7.97	7.97	3.57	3.57	9.41	0
22.	Tamil Nadu	0	0	589.74	589.74	241	241
23.	Telangana	693.84	442.92	0	0	0	0
24.	Tripura	0	0	386.18	386.18	252.09	252.09
25.	Uttarakhand	0	0	0	0	138.24	99.89
26.	West Bengal	584.62	584.62	894.18	894.18	788.22	788.22

**State-wise funds released and utilized under the scheme 'Post-Matric Scholarship'
during last three years**

(Rs. in Lakh)

Sl. No	State/ UT	2018-19		2019-20		2020-21	
		Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized
1	Andaman & Nicobar Islands	10.09	10.09	11.34	11.34	13.29	13.29
2	Andhra Pradesh	13945.02	13945.02	7797.07	7797.07	6039.35	6039.35
3	Arunachal Pradesh	1883.82	1883.82	6113.41	6113.41	5712.96	5712.96
4	Assam	3248.03	3248.03	4867.2	4867.2	5413.54	5413.54
5	Bihar	0	0	1525.43	1289.36	708.22	0
6	Chhattisgarh	4609.57	4609.57	7022.69	7022.69	8790.24	8790.24
7	Dadra & Nagar Haveli and Daman & Diu	3.41	3.41	88.66	88.66	3481.73	0
8	Goa	536.26	536.26	732.79	732.79	458.18	0
9	Gujarat	32429.12	32429.12	14004.48	14004.48	22977.64	22977.64
10	Himachal Pradesh	278.15	278.15	2468.81	1555.51	0	0
11	Jammu & Kashmir	637.93	637.93	1048.29	1048.29	805.44	0
12	Jharkhand	5281.32	5281.32	7862.86	7862.86	0	0
13	Karnataka	7341.33	7341.33	15003.43	15003.43	0	0
14	Kerala	2674.37	2674.37	1641.52	1641.52	3285.25	3285.25
15	Ladakh	0	0	0	0	738	738
16	Madhya Pradesh	13405.24	13405.24	12198.58	12198.58	12344	12344
17	Maharashtra	15238.15	15238.15	15575.38	15575.38	18149.52	18149.52
18	Manipur	2026.76	2026.76	6235.55	6235.55	2184.19	2184.19
19	Meghalaya	2457.52	2457.52	0	0	0	0
20	Mizoram	3528.21	3528.21	4415.78	4415.78	3446.82	3446.82
21	Nagaland	4716.66	4716.66	3268.73	3268.73	3226.37	3226.37
22	Odisha	14801.92	14801.92	16640.15	16640.15	19095.97	19095.97
23	Puducherry	0	0	0	0	19.56	0
24	Rajasthan	13598.95	13598.95	25950.52	25950.52	25557.03	25557.03
25	Sikkim	1134.36	1134.36	566.8	566.8	553.83	553.83
26	Tamil Nadu	3933.65	3933.65	5025.19	5025.19	3328.99	3328.99
27	Telangana	9921.68	9921.68	19610.6	19610.6	27297.83	27297.83
28	Tripura	3626.55	3626.55	2355.78	2355.78	4804.98	4804.98
29	Uttar Pradesh	1210.54	1210.54	1822.71	1822.71	2218.67	1464.96
30	West Bengal	2219.39	2219.39	2411	2411	2256.42	2256.42

State wise list of EMRSs sanctioned/ functional (as on 22.03.2022)

S. No.	State / UT	Sanctioned	Functional
1	Andhra Pradesh	28	26
2	Arunachal Pradesh	10	2
3	Assam	10	1
4	Bihar	3	0
5	Chhattisgarh	73	71
6	Dadra & Nagar Haveli	1	1
7	Gujarat	41	35
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	0
10	Jharkhand	87	13
11	Karnataka	12	12
12	Kerala	4	2
13	Ladakh	3	0
14	Madhya Pradesh	69	63
15	Maharashtra	36	25
16	Manipur	21	3
17	Meghalaya	25	0
18	Mizoram	17	6
19	Nagaland	22	3
20	Odisha	104	27
21	Rajasthan	31	21
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	5
26	Uttar Pradesh	4	2
27	Uttarakhand	4	3
28	West Bengal	8	7

Enrollment in EMRSs during 2018-19 to 2020-21

Sl. No	State / UT	2018-19	2019-20	2020-21
1	Andhra Pradesh	2800	3424	4609
2	Arunachal Pradesh	240	208	100
3	Assam	-	480	480
4	Chhattisgarh	6780	7961	11519
5	Dadra and Nagar & Daman and Diu	-	-	120
6	Gujarat	10172	10156	10974
7	Himachal Pradesh	210	312	422
8	Jharkhand	2829	3558	3084
9	Karnataka	2879	3053	3638
10	Kerala	600	535	520
11	Madhya Pradesh	10270	12946	20657
12	Maharashtra	4103	5067	6272
13	Manipur	1170	1440	1439
14	Mizoram	400	396	856
15	Nagaland	583	619	640
16	Odisha	5340	5821	6711
17	Rajasthan	5350	4947	5938
18	Sikkim	915	979	987
19	Tamil Nadu	1553	2186	2506
20	Telangana	4160	3960	5815
21	Tripura	1680	1740	1824
22	Uttar Pradesh	630	473	495
23	Uttarakhand	279	393	514
24	West Bengal	2662	2737	400

State wise number of beneficiaries under the scheme 'Pre-Matric Scholarship' for ST students during last three years

Sl.No.	State/UT	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	222	247	278
2	Andhra Pradesh	27437	28124	26676
3	Assam	12933	2869	2710
4	Bihar	46096	46096	55198
5	Chhattisgarh	194413	143986	134262
6	Dadra & Nagar Haveli and Daman & Diu	4731	5421	3452
7	Goa	3582	3332	3475
8	Gujarat	124491	180123	160037
9	Himachal Pradesh	3582	2709	1846
10	Jammu & Kashmir	25920	0	11470
11	Jharkhand	119877	106761	83511
12	Karnataka	62126	87364	72626
13	Kerala	12121	7858	9880
14	Ladakh	-	-	421
15	Madhya Pradesh	359092	318870	314356
16	Manipur	21006	24760	2557
17	Meghalaya	150	136	616
18	Mizoram	14880	16890	11046
19	Nagaland	12553	1500	446
20	Odisha	204916	219875	173833
21	Puducherry		60	19
22	Rajasthan	136915	184163	215040
23	Sikkim	247	415	414
24	Tamil Nadu	12800	13423	14822
25	Telangana	354	5570	856
26	Tripura	12353	10980	9404
27	Uttarakhand	2572	2504	1329
28	West Bengal	33870	37333	30050

Note: Figures for Dadra & Nagar Haveli and Daman & Diu have been merged.

State wise number of beneficiaries under the scheme 'Post-Matric Scholarship' for ST students during last three years

Sl No	State/UT	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	439	447	312
2	Andhra Pradesh	59146	158195	71820
3	Arunachal Pradesh	26000	20500	31916
4	Assam	79526	55507	54846
5	Bihar	12544	13938	19513
6	Chhattisgarh	154656	144453	140163
7	Dadra and Nagar Haveli & Daman and Diu	2307	5969	6180
8	Goa	5847	5870	6412
9	Gujarat	198557	202667	202413
10	Himachal Pradesh	4729	3009	5121
11	Jammu & Kashmir	27900	10685	4940
12	Jharkhand	76782	79823	78755
13	Karnataka	111614	118083	129094
14	Kerala	16245	16583	15820
15	Ladakh	-	-	8200
16	Madhya Pradesh	289095	244126	279722
17	Maharashtra	131000	139550	157503
18	Manipur	22644	30969	39787
19	Meghalaya	634	6159	17315
20	Mizoram	47948	38174	33798
21	Nagaland	38380	40164	37183
22	Odisha	196667	171532	155309
23	Puducherry	-	23	22
24	Rajasthan	269659	286652	315315
25	Sikkim	4299	4431	3488
26	Tamil Nadu	29622	29478	20324
27	Telangana	58253	129243	118347
28	Tripura	22896	23720	26092
29	Uttar Pradesh	15086	17984	19782
30	Uttarakhand	6133	6499	8396
31	West Bengal	58421	62234	58156

Note: Figures for Dadra & Nagar Haveli and Daman & Diu have been merged.

**State wise number of beneficiaries covered during 2018-19 to 2020-21 under the Scheme
'Grant-in-Aid to Voluntary Organizations Working for Welfare of STs'**

S.No.	State/UT	2018-19		2019-20		2020-21	
		Health	Education	Health	Education	Health	Education
1	Andhra Pradesh	19081	885	26206	700	35640	300
2	Arunachal Pradesh	87362	5660	206728	2637	208331	1368
3	Assam	90190	7178	45842	3309	23966	189
4	Chhattisgarh	-	11955	-	5138	14774	2117
5	Gujarat	178160	926	159118	1162	166506	666
6	Himachal Pradesh	-	2462	-	1882	-	2144
7	Jharkhand	639025	6760	498376	5650	177473	1718
8	Jammu and Kashmir	-	100	-	366	-	240
9	Karnataka	177100	2159	97376	1618	63706	498
10	Kerala	61847	412	-	-	124656	400
11	Madhya Pradesh	-	5785	-	4481	-	1743
12	Maharashtra	-	3457	8625	5081	-	3039
13	Manipur	2539	1652	2603	3366	6792	2174
14	Meghalaya	137271	45379	148704	34664	79124	13760
15	Mizoram	7916	486	5216	286	1049	-
16	Nagaland	-	143	-	-	-	-
17	Odisha	142872	27636	79938	37615	20764	26323
18	Rajasthan	-	1738	-	1549	-	1762
19	Sikkim	-	617	-	412	-	111
20	Tamil Nadu	481023	1596	194130	489	105527	411
21	Telangana	-	400	-	91	-	392
22	Tripura	-	400	-	400	-	533
23	Uttarakhand	-	1005	1015	56	816	423
24	Uttar Pradesh	-	-	-	-	-	680
25	West Bengal	190857	6292	135975	5799	155360	4328
26	Delhi	-	50	-	-	-	98

State-wise number of beneficiaries assisted during last three years by 'National Scheduled Tribes Finance and Development Corporation (NSTFDC)' under its Schemes

S.No.	State/UT	2018-19	2019-20	2020-21
1	Andhra Pradesh	139	276	12533
2	Andaman & Nicobar Islands	0	7501	0
3	Arunachal Pradesh	3773	0	435
4	Assam	12	167	2
5	Chhattisgarh	363	3787	236
6	Gujarat	7485	98	8230
7	Haryana	1	0	0
8	Himachal Pradesh	65	75	2
9	Jammu & Kashmir	327	135	175
10	Jharkhand	5	3767	10752
11	Karnataka	34	1911	3014
12	Kerala	107	89	192
13	Madhya Pradesh	2265	13282	5685
14	Maharashtra	11	687	822
15	Manipur	0	0	65
16	Meghalaya	2329	1412	35016
17	Mizoram	1464	4670	1399
18	Nagaland	10504	51918	48240
19	Odisha	353	11230	22231
20	Rajasthan	1364	3993	2664
21	Sikkim	1	100	21
22	Tamil Nadu	65	2775	1609
23	Telangana	30417	8661	13065
24	Tripura	429	24	1056
25	Uttar Pradesh	3	0	4
26	Uttarakhand	170	23	2
27	West Bengal	9078	4250	2089
